

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 12th May, 2023

No. HCM/I-4/76-Estt(IX)/Pt./ : In view of the current law and order situation and taking into consideration the inability of some judicial officers to remain present in their respective stations, the High Court of Manipur is pleased to order that the officer mentioned in Column No. 2 of the table given below shall look after the Courts given in corresponding Column No. 4 for dealing with urgent matters like remand, bail, temporary injunction etc. until further order.

Sl. No.	Name of Judicial Officers	Present Posting	To look after
1	2	3	4
1.	Shri W. Tonen Meitei	District & Sessions Judge, Imphal East	District & Sessions Judge, Bishnupur
2.	Shri Lamkhanpao Tonsing	Judge, Family Court, Manipur i/c Family Court, Imphal East	District & Sessions Judge, Churachandpur
3.	Shri N. Ajit Singh	District & Sessions Judge, Churachandpur	Judge, Family Court, Manipur i/c Family Court, Imphal East
4.	Ms. Bineshwori Maibam	CJM, Churachandpur and looking after JMFC, Churachandpur	CJM, Imphal West
5.	Ms. Sharda Yengkhom	CJM, Bishnupur	CJM/CJSD, Thoubal, CJM/CJSD, Chandel and JMFC/CJJD Thoubal
6.	Smt. Ksh. Maheta Devi	JMFC, Mao i/c JMFC, Imphal West - I	JMFC/CJJD, Imphal West - II

By order etc.

Sd/-

**(YUMKHAM ROTHER)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR**

Endt. No. HCM/I-4/76-Estt(IX)/ 10 188-213

Imphal, the 12th May, 2023

Copy to:

1. The Principal Secretary, Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. All the District & Sessions Judge, Manipur.
5. The Registrar (Judl), High Court of Manipur.
6. The Judge Special Court (ND & PS)/ND & PS(FTC), Manipur.
7. All the Judges, Family Court, Manipur.
8. The Presiding Officer (MACT/Revenue Tribunal), Manipur.
9. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
10. The Member Secretary, MASLSA, Lamphelpat Court Complex.
11. The Government Advocates, Government of Manipur.
12. The Deputy Solicitor General of India, High Court of Manipur.
13. The President, High Court Bar Association of Manipur.
14. The President, AMBA, Manipur.
15. The Joint Director, Manipur Judicial Academy.
16. The Joint Registrar (Judl./CPC/Admn. PM&P), High Court of Manipur.
17. The Deputy Registrar (Judl. /ACs & P/Admn.), High Court of Manipur.
18. All the Assistant Registrars /Court Managers High Court of Manipur.
19. The Librarian-cum-Research Officer, High Court of Manipur.
20. The System Analyst, High Court of Manipur.
- For uploading the same on official website.
21. The Computer Programmer, High Court of Manipur.
22. All the Supdt. /Stamp Reporter/Court Officers/Protocol Officer, High Court of Manipur.
23. All the System Masters, High Court of Manipur.
24. All the System Officers, High Court of Manipur.
25. The Notice Board/Order Book.


**REGISTRAR GENERAL
HIGH COURT OF MANIPUR**